

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA.No.1704/93

New Delhi, dated this the 11th of August, 1994.

Shri N.V. Krishnan, Vice Chairman(A)

Shri C.J. Roy, Member(J)

Shri Krishan Pal
S/o Kiran Singh,
R/o Vill. & P.O. Chirori,
Distt. Ghaziabad (U.P.)
at present at 1449/104,
Durgapuri

...Applicant

versus

1. The Administrator,
Government of National Capital
Territory of Delhi,
Raj Niwas, Delhi.
2. Commission of Police,
Police Headquarter,
New Delhi.
3. Dy.Commissioner of Police,
IIIRD Bn. D.A.P.
Kingsway Camp, New Police Line,
Delhi. ...Respondents

O R D E R (Oral)

By Hon. Vice Chairman Shri N.V. Krishnan.

None for the applicant though called twice. Shri Rambir Singh, Head Constable, appears on behalf of the respondents. The applicant has been absent on the last two occasions on 13.5.94 and 11.7.94. It was mentioned that a last opportunity was being given to the applicant for today's hearing. As none is present on behalf of the applicant, this application is dismissed in default. No cost.

for C.J. Roy
(C.J. ROY)
MEMBER(J)

N.V. Krishnan
(N.V. KRISHNAN)
VICE CHAIRMAN(A)

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